

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/1998/263/A

From :- Shri Kaushik Kumar Sharma
Joint Registrar (Vigilance)
Gauhati High Court
Guwahati.

To, Shri C.B. Gogoi,
District & Sessions Judge,
Udalguri.

Dated Guwahati the 12th January, 2021

Sub: **Station leave .**

Ref:- Your letter No.DJ(U) 145 dated 11.11.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with your official car, at your own cost, from the evening of 12.01.2021, after office hours, till the morning of 18.01.2021, has been granted. The Civil Judge cum Assistant Sessions Judge, Udalguri, in her absence, the Chief Judicial Magistrate, Udalguri and in his absence, the officer who will be in charge of Chief Judicial Magistrate, shall remain in charge of your Court and office for urgent works during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/1998/264/A, dated 12.1.2021

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

P.S.